NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/37/IB/2018

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE PETITIONER

: V. NAGARAJAN

NAME OF THE RESPONDENT

: K.SUBBURAJ

UNDER SECTION

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S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. nevelly

R. Ashwanth

12 50 1312 AMAWIAN.

Cent for R-13

Council for 12 to 3

Counsel for Applicant.

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<u>ORDER</u>

Counsel for RP present. Counsel for R1 to R3 present. Counsel for R13 present. No representation on behalf of R4 to R12. Counsel for R1 to R3 and R13 are directed to file reply before next date of hearing.

In the meantime, **the Registry** is directed to issue notice to R4 to R12 and R14 with the direction to file counter and attend the hearing on next date. The Applicant is also directed to send private notice to the said Respondents for filing the reply and attending the hearing on next date and file proof of the same. Matter is posted for arguments. Put up on **12.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)